

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-104

Appeal No - 180/252/ND/2020

IN THE MATTER OF:

Amit Bawa

Vs

ROC

....Applicant

....Respondent

SECTION

Under Section-252

Order delivered on 10.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Ankit Sharma

For the Respondent :

ORDER

Ld. Counsel for petitioner has put in appearance. None present on behalf of ARoC and Income Tax Department. Ld. Counsel for petitioner undertakes to serve the copy of the petition upon RoC and Income Tax Deptt. Affidavit of service be filed two days before the next date of hearing. List the case on **27.02.2020.**

sd/-

(K.K. VOHRA)
MEMBER (T)

(Khushboo)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)